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C.A.No. 7228 OF 2001

ITEM No.202

Court No.11

SECTION XVII
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No.7228/2001

CCI CHAMBERS CO-OP. HSG. SOCIETY LTD.

Appellant (s)

VERSUS

DEVELOPMENT CREDIT BANK LTD.

Respondent (s)

(With Appln(s). for stay)
(For Final Disposal)

Date : 07/02/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Appellant (s) Ms. Ramni Taneja, Adv.
Mr. Anil Shrivastav, Adv.
Mr. Jyoti Dutt, Adv.

For Respondent (s) Mr. Sunil Gupta, Sr. Adv.
Mr. Jatin Zaveri, Adv.
Mr. Harish J. Jhaveri, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T.....T.....J.R

List for further hearing after two weeks whenever
the concerned Bench is available.

(D.P. WALIA)
Court Master

(S. KRISHNAN)
Court Master